

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

ITEM No.403

CA/337/ND/2019 IN IB/1007/ND/2018

**IN THE MATTER OF:**

Pavan Gaur	...	Applicant
Versus		
Schneider Prototyping India Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 27.09.2022**

**Coram:**

**MR. DHARMINDER SINGH**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Anjali Sharma, Adv. & Mr. Deepak Bashta, Adv.
For the Respondent	: Mr. Nalin Kohli, Adv., Mr Saurajay Nanda, Adv., Ms. Nimisha Menon, Adv., Ms. Alexandra Celestine, Adv. & Ms Lovina Ropia, Adv.

**ORDER**

Let the matter be adjourned to **21.11.2022.**

-Sd-

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

Amit

-Sd-

**DHARMINDER SINGH**  
**MEMBER (JUDICIAL)**